

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**STARRED QUESTION NO. 46**

**TO BE ANSWERED ON NOVEMBER 28, 2024**

**HOUSING FOR ALL UNDER PMAY-U**

**NO. 46. SMT. DELKAR KALABEN MOHANBHAI:  
SHRI GYANESHWAR PATIL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government maintains any data regarding providing housing for all under the Pradhan Mantri Awas Yojana – Urban (PMAY-U);**
- (b) if so, the details of the houses completed and allotted to beneficiaries in various States/UTs including Dadra & Nagar Haveli, Madhya Pradesh and Maharashtra particularly Mumbai under the said yojana during the last five years and the current year;**
- (c) the details of the funds allocated and utilised during the said period and the sharing pattern of Central and State assistance in this regard;**
- (d) the details of the projects presently under construction in Dadra & Nagar Haveli, Madhya Pradesh and Maharashtra including Mumbai along with the timeline fixed for completion of the pending projects; and**
- (e) whether the Government proposes or has any proposal under consideration to provide housing to the landless people of Dadra and Nagar Haveli under the said scheme and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**

**(SHRI MANOHAR LAL)**

**(a) to (e): The statement is laid on the Table of the House.**

**STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 46\* FOR 28.11.2024 REGARDING 'HOUSING FOR ALL UNDER PMAY-U'**

**(a)to (e): Yes, Sir. The Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).**

**Government of India provides its fixed share as Central Assistance of ₹1.0 lakh under ISSR, ₹1.5 lakh for AHP and BLC verticals of PMAY-U. The remaining cost of the house as per Detailed Project Report (DPR) is shared by States/Union Territories (UTs)/Urban Local Bodies (ULBs)/Beneficiaries. Different States/UTs contribute different State shares as per their policy. Under CLSS vertical, an interest subsidy up to ₹2.67 lakh per house was provided for beneficiaries of Economically Weaker Sections (EWS)/Low Income Group (LIG) and Middle Income Group (MIG) category. This Ministry sanctions project proposals based on the DPRs along with project cost prepared by the implementing agencies of States/UTs.**

**Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.30 lakh have been grounded and 88.02 lakh are completed/delivered to the beneficiaries across the country as on 18.11.2024. The remaining houses are at different stages of construction. The scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.**

**The details of the houses sanctioned, grounded, completed/delivered to the beneficiaries in various States/UTs including Dadra & Nagar Haveli, Madhya Pradesh and Maharashtra including Mumbai under PMAY-U along with Central Assistance sanctioned and utilized during last five years and the current year are at Annexure. The Ministry has sanctioned all the projects under PMAY-U submitted by**

**Dadra and Nagar Haveli and there is no proposal pending for sanctioning. MoHUA maintains data through PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>) to monitor physical and financial progress of the mission at National/States/Districts/ULBs level. Hon'ble Member of Parliaments (M.Ps.) may access and review the progress of constituency on the dashboard using their @sansad.nic.in email as login.**

**Learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to provide Central Assistance to one crore additional households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/pmay-u-2.0-guidelines>.**

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**Annexure referred in reply to LS SQ No. 46\* due for answer on 28.11.2024**

**Details of the houses sanctioned, grounded and completed/delivered to the beneficiaries in various States/UTs including Dadra & Nagar Haveli, Madhya Pradesh and Maharashtra including Mumbai along with Central Assistance sanctioned and utilized during last five years and the current year under PMAY-U**

S. No.	Name of the State/UT	Physical and Financial progress during last five years and current year				
		Construction of Houses (Nos.)			Central Assistance (₹ in crore)	
		Sanctioned	Grounded*	Completed/Delivered*	Released	Utilised
1	Andhra Pradesh	16,33,562	14,93,496	7,33,712	17,569.87	14,484.03
2	Bihar	1,10,705	1,97,164	1,25,902	2,186.49	1,698.93
3	Chhattisgarh	1,63,144	1,61,304	2,00,707	3,208.14	2,943.46
4	Goa	2,639	2,643	2,643	63.31	63.31
5	Gujarat	6,25,362	6,27,503	6,91,521	13,851.72	13,309.58
6	Haryana	34,325	56,701	55,469	1,034.98	807.29
7	Himachal Pradesh	7,689	7,575	8,845	142.74	118.26
8	Jharkhand	1,07,832	1,22,966	90,070	1,594.33	1,239.38
9	Karnataka	2,02,709	3,24,574	2,38,007	4,135.01	3,621.82
10	Kerala	77,176	78,671	83,163	1,322.77	1,178.89
11	Madhya Pradesh	4,22,968	5,11,724	5,71,566	9,479.68	9,009.56
12	Maharashtra	7,87,148	8,10,309	7,12,001	14,861.40	13,855.06
13	Odisha	1,04,561	1,12,847	1,04,328	1,725.04	1,542.18
14	Punjab	86,521	88,656	78,714	1,539.44	1,434.79
15	Rajasthan	2,38,895	2,33,517	1,65,799	3,926.65	3,767.61
16	Tamil Nadu	3,08,867	3,26,932	3,88,200	6,818.96	6,518.43
17	Telangana	93,068	85,583	1,65,274	2,134.01	2,032.39
18	Uttar Pradesh	9,44,989	12,35,745	13,30,703	20,251.69	19,812.27
19	Uttarakhand	42,052	47,341	28,645	670.28	617.76
20	West Bengal	3,61,066	4,19,408	2,95,669	5,242.85	4,867.12
<b>Sub-total (States)</b>		<b>63,55,278</b>	<b>69,44,659</b>	<b>60,70,938</b>	<b>1,11,759.36</b>	<b>1,02,922.12</b>
21	Arunachal Pradesh	3,292	2,893	6,738	72.62	53.81
22	Assam	1,26,253	1,24,136	97,975	1,749.99	1,684.99
23	Manipur	17,539	29,367	12,483	324.94	296.56
24	Meghalaya	2,525	3,245	1,463	39.96	25.55
25	Mizoram	11,109	33,225	16,386	336.78	323.78
26	Nagaland	9,966	15,518	24,849	241.53	198.74
27	Sikkim	178	193	178	3.98	3.98
28	Tripura	31,378	37,964	38,798	663.87	538.56
<b>Sub-total (NE States)</b>		<b>2,02,240</b>	<b>2,46,541</b>	<b>1,98,870</b>	<b>3,433.67</b>	<b>3,125.97</b>
29	A&N Islands	350	350	27	2.66	2.49
30	Chandigarh	1,038	1,038	1,038	24.09	24.09
31	D&NH and D&D	5,772	6,142	7,421	147.14	141.23
32	Delhi	17,067	17,067	17,067	401.79	401.79
33	J&K	26,748	27,627	23,497	394.97	338.00
34	Ladakh	281	392	584	7.12	6.78
35	Lakshadweep	-	-	0	-	-
36	Puducherry	7,850	10,096	8,387	160.40	106.51
<b>Sub-total (UTs)</b>		<b>59,106</b>	<b>62,712</b>	<b>58,021</b>	<b>1,138.17</b>	<b>1,020.89</b>
<b>Grand Total</b>		<b>66,16,624</b>	<b>72,53,912</b>	<b>63,27,829</b>	<b>1,16,331.20</b>	<b>1,07,068.98</b>

\* Includes houses grounded and completed in the year which were sanctioned in preceding years.